

**INCOME TAX APPELLATE TRIBUNAL:DELHI BENCHES:NEW DELHI**

**Date: 30/04/2026**

**NOTICE**

It is informed to all concerned that in partial modification of Notes of earlier constitution dated 23<sup>rd</sup> April, 2026 of ITAT, Delhi Benches, New Delhi regarding sitting of Bench- 'SMC' for the period from 04.05.2026 to 07.05.2026, Serial Number 06 should not be considered correct and Serial Number 09 should be considered correct i.e. **“ Bench- 'SMC' will commence immediately after completion of Bench-'F' from 04.05.2026 to 07.05.2026.”**

This issues with the approval of the Honble Vice President (DZ).

  
ASSISTANT REGISTRAR